

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/53273/2024	PUNAMDEVI INFRAHEIGHTS LLP, JHARKHAND VS UNION OF INDIA	PRADEEP KUMAR BHATTACHARYA VS	// ()	
2	D-BLAPL/38512/2024	DUKHANASANA BISI VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	THAKURGARH /183 /2024 ()	AOD20230000656C202400016
3	D-BLAPL/38519/2024	RAKESH KUMAR MAHATO VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	JHIRPANI P.S. /166 /2024 ()	
4	D-BLAPL/38526/2024	BALARAM ROUT @ BALIA VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /23 /2024 ()	
5	D-BLAPL/38528/2024 BLAPL/12913/2024	SOMANATH BHOI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	NANDAPUR /122 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000919/2024	
6	D-BLAPL/38532/2024	ANNAPURNA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 ()	
7	D-BLAPL/38534/2024	RAJA MOHARANA @ MAHARANA VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	NIALI /384 /2024 ()	
8	D-BLAPL/38536/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /263 /2024 ()	
9	D-BLAPL/38537/2024	SHIBANI NAIK VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	NALCO /155 /2023 ()	
10	D-BLAPL/38542/2024	ANIL BAGHA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	//0 ()	
11	D-BLAPL/38543/2024 BLAPL/12917/2024	CHANDAN PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000075/2022	

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12	D-BLAPL/38545/2024	SIBA SANKAR PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 () //	
13	D-BLAPL/38552/2024	SANKAR RAULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /427 /2024 () //	AOR20220001631C202400205
14	D-BLAPL/38554/2024 BLAPL/12918/2024	BABU@SIBASANKAR NAYAK@SIVSHANKAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /57 /2017 JMFC, POLSARA(Ganjam) GR/0000100/2017	AOD20240000242C202400064
15	D-BLAPL/38557/2024	CHUMAN HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /197 /2024 () //	
16	D-BLAPL/38562/2024	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /388 /2024 () //	
17	D-BLAPL/38565/2024	SAMEER JENA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	LAXMISAGAR P.S. /164 /2024 () //	
18	D-BLAPL/38567/2024	CHUDAMANI NANDIGHOSH VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /376 /2024 () //	
19	D-BLAPL/38569/2024	SUBAS GOCHHAYAT VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
20	D-BLAPL/38574/2024	BIREN PAIKRAY @ BIREN PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 () //	
21	D-BLAPL/38580/2024	PADMA CHARAN NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /168 /2024 () //	
22	D-BLAPL/38581/2024	NARAYAN PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /346 /2024 () //	
23	D-BLAPL/38582/2024	SAMBHUNATH PRADHAN @ JAGANNATH PRADHAMRJUNA CHARANA BEHERA		SINGLA /191 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38583/2024	ASISH PRADHAN @ ASHISH PRADHAN @ PUNDU	AMLAN SHAKTI PAUL	KHURDA MODEL /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38584/2024	DILU @ SK. ASRAF	AMIT KUMAR PATRA	JATNI P.S. /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38586/2024	SMRUTI SEKHAR JENA	MANAS KUMAR CHAND	PAPADAHANDI /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38589/2024	SANJIB KUMAR MOHANTY	SUJIT KUMAR ACHARYA	MALGODOWN /254 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38590/2024	DURYODHAN @ DUJIYADHAN DAS	BISWAJIT TRIPATHY	MANGALPUR /307 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38599/2024	SUKANTA KUMAR NAYAK	ASIT KUMAR JENA	MALKANGIRI /398 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38602/2024	RANJAN@RASHMI RANJAN TRIPATHY	SAUMYA RANJAN PRADHAN	CHOUWAR /530 /2024	AOD20240000490C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38607/2024	BADAL SWAIN	DEEPAK RANJAN PARIDA	KHURDA MODEL /508 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38608/2024	ABDUL SEIKH	JULU KHANSAMA	RAIRAKHOL /143 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38609/2024	RABINDRA SINGH	JULU KHANSAMA	BRAJARAJNAGAR /16 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38610/2024	MUKESH	RABI NARAYAN MISHRA	KHURDA ROAD G.R.P.S. /92 /2024	
		VS	VS	()	

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35	D-BLAPL/38612/2024	STATE OF ODISHA BIBHUTI BEHERA @ BUDU VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /560 /2024 ()	
36	D-BLAPL/38616/2024	STATE OF ODISHA UTTAM BEHERA @ DIPU @ OTTA VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /102 /2024 ()	
37	D-BLAPL/38617/2024	STATE OF ODISHA D. KANHA DORA VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /277 /2024 ()	
38	D-BLAPL/38618/2024	STATE OF ODISHA KARAM CHAND SAHU @ BAPUJI VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /694 /2024 ()	
39	D-BLAPL/38620/2024	STATE OF ODISHA SRINIBAS DAS VS	BHABANI SHANKAR DASPARIDA VS	// MARINE PST TALCHUA /120 /2024 ()	
40	D-BLAPL/38627/2024	STATE OF ODISHA MANJIT VS	DEBASISH PATNAIK VS	// BAIDYANATHPUR /403 /2024 ()	
41	D-BLAPL/38632/2024	STATE OF ODISHA PRIYADARSINI BEHERA VS	MRUGANKA MAULI PATNAIK VS	// BADAGODA P.S. /748 /2024 ()	
42	D-BLAPL/38638/2024	STATE OF ODISHA SACHIN KUMAR SAHANI VS	RABI NARAYAN MOHANTY VS	// BALLIGUDA /51 /2016 ()	
43	D-BLAPL/38643/2024	STATE OF ODISHA BABUNA BEHERA VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /158 /2018 ()	
44	D-BLAPL/38645/2024	STATE OF ODISHA BENU @ GANESWAR BEHERA VS	SUSHANTA HARICHANDAN VS	// KHUNTUNI /211 /2024 ()	
45	D-BLAPL/38648/2024	STATE OF ODISHA SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// JAGATPUR /419 /2024 () //	

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46	D-BLAPL/38649/2024	PRAPHULLA PANI @ OGAIL VS STATE OF ODISHA	SATYABRATA DASH VS	TIKIRI /193 /2024 () //	
47	D-BLAPL/38650/2024	PRAPHULLA PANI @ OGAIL VS STATE OF ODISHA	SATYABRATA DASH VS	TIKIRI /191 /2024 () //	
48	D-BLAPL/38651/2024	SUMANTA JYOTISH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
49	D-BLAPL/38656/2024	MANGU @ MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /146 /2011 () //	
50	D-BLAPL/38666/2024	RAZA @ FAIZ REHMAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BISRA /83 /2024 () //	
51	D-BLAPL/38670/2024	ARUN SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
52	D-BLAPL/38672/2024	SIDHESWAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /791 /2023 () //	AOD20240000242C202400068
53	D-BLAPL/38675/2024	RANJIT PRASAD VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /182 /2023 () //	
54	D-BLAPL/38676/2024	NIRAKAR NAIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /580 /2024 () //	
55	D-BLAPL/38677/2024	SUNIL SETHI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /97 /2019 () //	
56	D-BLAPL/38678/2024	BABINA DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /6 /2024 () //	
57	D-CMAPL/53211/2024	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION		//	

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		VS	VS	0	
		UNION OF INDIA		//	
58	D-CMAPL/53275/2024	NARAHARI OJHA	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/53363/2024	HARIHAR HARIJAN	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/53257/2024	SURENDRA KUMAR SAHOO@SURENDRA SAHOO	MAMATA MISHRA	//	
		VS	VS	0	
		PRAFULLA KUMAR JENA		//	
61	D-CMP/53298/2024	RANJAN KUMAR PRADHAN	PRATYUSHA NAIDU	//	
		VS	VS	0	
		NITYANANDA DAS		//	
62	D-CMP/53307/2024	KRISHNA DASH	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		RABINDRANATH MISHRA		//	
63	D-CMP/53334/2024	BIRANCHI NARAYAN KHUNTIA	PRNOY MOHANTY	//	
		VS	VS	0	
		BISHNUPRIYA SAMANTARA		//	
64	D-CMP/53340/2024	NAMAJAGYAN @ NAMAJAGNYAN MISHRA	JAYADEBA BEHERA	//	
		VS	VS	0	
		LISWARA MAHARANA		//	
65	D-CMP/53366/2024	PUSPANJALI MOHARATHI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		RAGHABA DAS MATH, PURI		//	
66	D-CMP/53435/2024	AJAYA PRADHAN	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		LIJA SMITA SAHU		//	
67	D-CMP/53436/2024	KARTIKA SETHI	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		KANCHAN PANDA		//	
68	D-CMP/53455/2024	PRASANTA KUMAR RANA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	

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69	D-CONTC/53212/2024	GOPINATH RANA PRAVASH BEHERA VS	ADV VS	// // ()	AOD20220003080C202400040
70	D-CONTC/53213/2024	SHALINI PANDIT, I.A.S., COMMNR-CUM-SECY MOHAMMED TAZZMUL HUSSEN VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202400039
71	D-CONTC/53214/2024	SHALINI PANDIT, I.A.S.,COMMNR-CUM-SECY PRAMOD KUMAR NAYAK VS	ADV VS	// // ()	AOD20220003080C202400043
72	D-CONTC/53215/2024	SHALINI PANDIT, I.A.S.,COMMNR-CUM-SECY KALPALATA PANDA VS	ADV VS	// // ()	AOD20220003080C202400042
73	D-CONTC/53216/2024	SHALINI PANDIT, I.A.S.,COMMNR-CUM-SECY YUDHISTHIR PRADHAN VS	ADV VS	// // ()	AOD20220003080C202400041
74	D-CONTC/53223/2024	SHALINI PANDIT, I.A.S.,COMMNR-CUM-SECY MANORANJAN DAS VS	ADV. VS	// // ()	
75	D-CONTC/53227/2024	ANU GARG, ADDL. CHIEF SECRETARY-CUM-SECRETARY GOVT ODISHA MAYADHAR SAHOO VS	MANAS RANJAN PRADHAN VS	// // ()	
76	D-CONTC/53229/2024	PRADEEP KUMAR NAG, D.E.O, KENDRAPARA PRASANTA KUMAR MISHRA VS	ADV. VS	// // ()	
77	D-CONTC/53233/2024	SHALINI PANDIT, I.A.S KRUSHNA CH. BEHERA VS	ADV. VS	// // ()	
78	D-CONTC/53248/2024	DEORANJAN KUMAR SINGH, I.A.S BHARATI MALLICK VS	ADV. VS	// // ()	
79	D-CONTC/53269/2024	ABHISEK DESH, OAS PRASANNA KUMAR SAHOO VS	ADV. VS	// // ()	
		RAJSHREE PATNAIK, DEO, NAYAGARH		//	

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80	D-CONTC/53288/2024	SHIBA PRASAD JENA VS	ADV. VS	// ()	
81	D-CONTC/53301/2024	SOTOSH KUMAR DASH, DEPUTY REGISTRAR BIBUTI BHUSAN SATHPATHY VS	CO-OPERATIVE SOCIETIES, KENDRAPARA ADV VS	// // ()	AOR20220001611C202400093
82	D-CONTC/53304/2024	DR. AROVINDO PADHI, I.A.S.PRINCIPAL SECY KRUSHNA DHAKAD VS	I.A.S.PRINCIPAL SECY ADV VS	// // ()	AOR20220001611C202400094
83	D-CONTC/53320/2024	RAJANIKANTA DASH, DISTRICT PANCHAYAT OFFICER BABULA BADHEI @ MOHARANA VS	DISTRICT PANCHAYAT OFFICER ADV. VS	// // ()	
84	D-CONTC/53335/2024	JITENDRA MURMU, OAS BHAGIRATHI PRUSTY VS	OAS S.S.MOHAPATRA VS	// // ()	
85	D-CONTC/53342/2024	PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK, BHARAT BHUSAN PARIDA VS	TAHASILDAR, BHADRAK, ASMIYA RANJAN MATHI VS	// // ()	
86	D-CONTC/53345/2024	BHARAT BHUSAN SETHI, DIG-CUM-ESTATE OFFICER, CRPF, KHURDA BIBHUTI BHUSAN GHADAI VS	DIG-CUM-ESTATE OFFICER, CRPF, KHURDA ADV. VS	// // ()	
87	D-CONTC/53351/2024	SALINI PANDIT, IAS AJAYA KUMAR DORA VS	IAS ADV. VS	// // ()	
88	D-CONTC/53374/2024	SALINI PANDIT, IAS BHANU PRATAP BHOI VS	IAS RAJ KISHOR SWAIN VS	// // ()	
89	D-CONTC/53376/2024	JYOTSNARANI MOHAPATRA, BEO, NIALI DEBARAJ ACHARYA VS	BEO, NIALI ADV. VS	// // ()	
90	D-CONTC/53378/2024	ANU GARG, IAS BABRUBAHAN DAS VS	IAS ADV. VS	// // ()	
91	D-CONTC/53380/2024	ANU GARG, IAS KRUPASINDHU BEHERA	IAS ADV.	// //	

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		VS	VS	()	
		ANU GARG, IAS		//	
92	D-CONTC/53427/2024	RABINDRA NATH BISOYI	ATMAJIT MANMITH DAS	//	
		VS	VS	()	
		CHANDRASEKHAR PADHI, ENG-IN-CHIEF, WATER RESOURCES, KHURDA		//	
93	D-CONTC/53433/2024	NIRANJAN JENA	AMIT KUMAR NATH	//	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
94	D-CONTC/53439/2024	KUSHADHWAJA BEHERA	AMIT KUMAR NATH	//	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
95	D-CONTC/53441/2024	AKSHYA KUMAR JENA	AMIT KUMAR NATH	//	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
96	D-CONTC/53444/2024	SUBHADRA BEHERA	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
97	D-CRLA/38538/2024	KANCHAN BEHERA	AKSHYA KUMAR SAHOO	BANTALA /128 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/38540/2024	SUKANTA SAHU@BABU SAHU	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /458 /2024	AOD20240000242C202400065
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/38570/2024	SANJIB MAJHI	RUDRA NARAYAN PARIJA	BARGAON /23 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/38585/2024	RABINDRA BARIK	SANTOSH KUMAR MOHANTY	BYREE /61 /2023	AOR20220000053C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/38598/2024	MIRA@MEERA KHAN	JUGALA KISHORE PANDA	G.R.P.S.,BERHAMPUR /28 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/38622/2024	KAMAL LOCHAN PANDIA	BHABANI SHANKAR DASPARIDA	SIMULIA /16 /2022	
		VS	VS	()	

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103	D-CRLA/38657/2024	STATE OF ODISHA GOPINATH KHEMUNDU VS	SMRUTI RANJAN ROUT VS	// SEMILLIGUDA /52 /2019 ()	
104	D-CRLA/38659/2024	STATE OF ODISHA SIBA SANKAR JENA VS	KURESH PRASAD DASH VS	// PATTAPUR (DIGAPAHANDI) /346 /2023 ()	AOR20220001390C202400001
105	D-CRLA/38669/2024	STATE OF ODISHA MANGULU @ TAPAN KUMR MAHANTA VS	SANJIB KUMAR BHANJADEO VS	// KANKADAHAD /57 /2021 ()	
106	D-CRLMA/38619/2024	STATE OF ODISHA PARTHASARATHI BISWAL VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /652 /2024 ()	
107	D-CRLMA/38628/2024	STATE OF ODISHA BARUN KUMAR JENA VS	SUDEEP KUMAR SARANGI VS	// CUTTACK VIGILANCE /29 /2024 ()	
108	D-CRLMA/38633/2024	STATE OF ODISHA(VIG.) SUBHALAXMI JENA VS	SUDEEP KUMAR SARANGI VS	// CUTTACK VIGILANCE /29 /2024 ()	
109	D-CRLMC/38520/2024	STATE OF ODISHA(VIG.) MANORANJAN BISWAL VS	TARA PRASAD MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /14 /2019 ()	
110	D-CRLMC/38530/2024 CRLMC/4863/2024	STATE OF ODISHA DSPL EX EMPLOYEE ASSOCIATION, KEONJHAR VS	BIJAYA KUMAR RAGADA VS	// BALASORE VIGILANCE /30 /2013 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) CMA/0000010/2013	
111	D-CRLMC/38531/2024	STATE OF ODISHA(VIG.) SHYAM MALLIK @ SHYAM SUNDAR MALLIK VS	ARJUNA CHARANA BEHERA VS	// BARI RAMACHANDRAPUR /154 /2019 ()	
112	D-CRLMC/38544/2024	STATE OF ODISHA KIRAN KUMAR KHATUA VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /846 /2023 ()	AOD20240000242C202400066
113	D-CRLMC/38549/2024	STATE OF ODISHA A SATYANARAYAN PATRA VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /174 /2021 ()	AOD20240000242C202400067
		STATE OF ODISHA		//	

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114	D-CRLMC/38559/2024	SUDAM CHARAM MANTRI VS JHILI SWAIN	ASHOK KUMAR SAHOO VS	// ()	
115	D-CRLMC/38560/2024	BHABA SHANKAR GIRI VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /38 /2022 ()	AOD20240000348C202400003
116	D-CRLMC/38572/2024	MUNA @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIMAPADA /185 /2015 ()	AOD20240000324C202400005
117	D-CRLMC/38578/2024	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	MAHILA P.S.(BBSR) /231 /2013 ()	
118	D-CRLMC/38601/2024	ABANI KUMAR SATAPATHY @ ABANI SATAPATHY VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	POLASARA PS /5 /2016 ()	
119	D-CRLMC/38603/2024	E.SUDEEP VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	MAHILA (BERHAMPUR) /119 /2024 ()	
120	D-CRLMC/38613/2024	TARULATA PARIDA VS USHARANI PANDA	JYOTIRMAYA SAHOO VS	// ()	
121	D-CRLMC/38614/2024	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADMAL /76 /2019 ()	
122	D-CRLMC/38621/2024	DR. SIDHARTHA SANKAR PATI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	BURLA /454 /2023 ()	
123	D-CRLMC/38623/2024	TARULATA PARIDA VS PRAMOD KUMAR NAHAK	JYOTIRMAYA SAHOO VS	// ()	
124	D-CRLMC/38626/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA VS USHARANI PANDA	JYOTIRMAYA SAHOO VS	// ()	
125	D-CRLMC/38630/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA	JYOTIRMAYA SAHOO	// ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMC/38635/2024	PRAMOD KUMAR NAHAK TAPAS KUMAR JENA @ TAPAS KU. JENA	JYOTIRMAYA SAHOO	// / /0	
		VS	VS	()	
127	D-CRLMC/38637/2024	PRAMOD KUMAR NAHAK JAGADISH CHANDRA JENA	BIGYAN KUMAR SHARMA	// TALCHER TOWN /140 /2022	
		VS	VS	()	
128	D-CRLMC/38639/2024	STATE OF ODISHA BELAMARA AKASH	JYOTIRMAYA SAHOO	// JATNI P.S. /366 /2023	
		VS	VS	()	
129	D-CRLMC/38647/2024	STATE OF ODISHA SURESH KUMAR AGARWAL	DEVASHIS PANDA	// AINTHAPALI /209 /2023	AOR20220001247C202400038
		VS	VS	()	
130	D-CRLMC/38653/2024	STATE OF ODISHA SANTOSH KUMAR PANDI@KUNA	SIBARANJAN POLAI	// KODALA /269 /2018	
		VS	VS	()	
131	D-CRLMC/38674/2024	STATE OF ODISHA SAMBHU KUMAR SAHOO	DEBASNAN DAS	// PLANTSITE /430 /2023	
		VS	VS	()	
132	D-CRLMC/38679/2024	STATE OF ODISHA LAXMAN KUMAR PRADHAN	TUKUNA KUMAR MISHRA	// BALASORE VIGILANCE /30 /2019	
		VS	VS	()	
133	D-CRLMC/38680/2024	STATE OF ODISHA(VIG.) SHRIRAM FINANCE LTD.,BALANGIR	RANJAN KUMAR NAYAK	// BOLANGIR TOWN /273 /2023	
		VS	VS	()	
134	D-CRLMC/38682/2024	STATE OF ODISHA BHOY KUMAR MOHAPATRA	NIRANJAN PANDA	// / /0	
		VS	VS	()	
135	D-CRLMP/38550/2024	LINGARAJ PARIDA RAMESH NAG	GOPINATH MISHRA	// / /0	
		VS	VS	()	
136	D-CRLMP/38556/2024	SHER SINGH SUDHAKAR SAHOO	HRUDANANDA MOHAPATRA	// / /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/38606/2024	STATE OF ODISHA SUSANTA KUMAR DHAL VS	GIRIDHARI SINGH VS	// BASUDEVPUR /805 /2024 ()	
138	D-CRLMP/38644/2024	STATE OF ODISHA SAILENDRA PATTNAIK VS	VS	// //0 ()	
139	D-CRLMP/38681/2024	STATE OF ODISHA ADWEITA DEHURY VS	AMIT KUMAR NATH VS	// //0 ()	
140	D-CRLREV/38548/2024	STATE OF ODISHA SHAAN @ DAMBARUDHAR NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// NABARANGAPUR TOWN /405 /2024 ()	
141	D-CRLREV/38594/2024	STATE OF ODISHA RASHMI RANJAN SAHOO@RASHMI RANJAN SAHOO VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /64 /2019 ()	AOD20240000364C202400048
142	D-CRLREV/38663/2024	STATE OF ODISHA MADHABA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
143	D-CRREV/38547/2024	STATE OF ODISHA XXXXX VS	XXX VS	// //0 ()	
144	D-EXP/53247/2024	STATE OF ODISHA PURNA CHANDRA SAHU VS	ADV. VS	// // ()	
145	D-FAO/53287/2024	STATE OF ODISHA MANAGING COMMITTEE OF SARASWATI VIDYAPITH, VS	HELIPONDANGAR MOHAPATRA VS	// // ()	
146	D-FAO/53401/2024	STATE OF ODISHA PANDAB MAJHI VS	DEBASISH PATNAIK VS	// // ()	
147	D-MACA/53254/2024	UNION OF INDIA NATABARA PATI VS PRAVAT KUMAR PANDA	MOHAAMMED FARADISH VS	// // () //	

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148	D-MACA/53294/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE VS RAJANI GIRI	MAHITOSH SINHA VS	// 0 //	
149	D-MACA/53295/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS BANITA SUNA	MAHITOSH SINHA VS	// 0 //	
150	D-MACA/53384/2024	D.M NATIONAL INSURANCE CO. LTD., CUTTACK VS MANORAMA ROUT	BIJOY DASMOHAPATRA VS	// 0 //	
151	D-MATA/53367/2024	SRIDHAR MOHAPATRA VS LAXMIPRIYA MOHAPATRA @ ROURAY	ASHOK DAS VS	// 0 //	
152	D-MATA/53425/2024	SUBHADRA PATI VS NITISH TRIPATHY	MANORANJAN KAR VS	// 0 //	
153	D-OTAPL/53246/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, VS M/S. VEDANTA ALUMINIUM LIMITED,KALAHANDI	CHANDRANESWAR PATHY,SR.S.C VS	// 0 //	AOR20220001780C202400075
154	D-RPFAM/53305/2024	SANTANU BARIK VS BAIJAYANTI BALA BARIK	RAMESH CHANDRA MAHARANA VS	// 0 //	
155	D-RPFAM/53445/2024	PANKAJ CHARAN NAYAK VS RASMITA BHANJABABU	PRANAYA KUMAR DASH VS	// 0 //	
156	D-RSA/53362/2024	ANJAN KUMAR HOTA VS ASHOK KUMAR HOTA	CHATURBHUJA NANDA VS	// 0 //	AOR20220002128C202400003
157	D-RSA/53414/2024	JYOTI RICE AND FLOUR MILL VS LADI MOHAN RAO	S.S.RAO VS	// 0 //	AOR20220001631C202400206
158	D-RVWPET/53266/2024 RVWPET/313/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	SOUMYA MISHRA VS	// 0 //	
159	D-RVWPET/53284/2024	NITYANANDA NAYAK	TUSAR KUMAR MISHRA	//	

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		VS	VS	()	
160	D-RVPET/53421/2024	BISHNUPRIYA NAIK @ NAYAK KRUSHNA CHANDRA PANDA	ADV.	//	
		VS	VS	()	
161	D-TRPCRL/38573/2024	STATE OF ODISHA AMBIKA PRABHA BARIK	RANJIT MOHANTY	//	
		VS	VS	()	
162	D-TRPCRL/38577/2024	DAMBARU BHAR BARIK DEBASIS PATRA	GOPINATH MISHRA	//	
		VS	VS	()	
163	D-WA/53218/2024	RACHANA POTHAL STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400372
		VS	VS	()	
164	D-WA/53219/2024	SUSAMA ROUT STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//	LOD20240000194C202400302
		VS	VS	()	
165	D-WA/53220/2024	ISWAR CHANDRA NAIK STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	//	LOD20240000194C202400300
		VS	VS	()	
166	D-WA/53221/2024	AKSHYA KUMAR CHULI STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	//	LOD20240000200C202400294
		VS	VS	()	
167	D-WA/53224/2024	MANORANJAN JENA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400371
		VS	VS	()	
168	D-WA/53225/2024	HAPINA NAYAK STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000194C202400299
		VS	VS	()	
169	D-WA/53226/2024	DR SIDHABRATA BAHINIPATI STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400295
		VS	VS	()	
170	D-WA/53228/2024	ANIL KUMAR SETHY STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000194C202400298
		VS	VS	()	

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171	D-WA/53234/2024	DR SUNITA SEN STATE OF ODISHA VS HARI SANKAR BHAISA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202400367
172	D-WA/53235/2024	STATE OF ODISHA VS SAROJINI KISPOTTA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202400292
173	D-WA/53236/2024	STATE OF ODISHA VS BHUBANESWAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202400366
174	D-WA/53237/2024	STATE OF ODISHA VS DR PRASANNA KUMAR SAHOO	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000172C202400370
175	D-WA/53238/2024	STATE OF ODISHA VS MANORANJAN BUDULA	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400293
176	D-WA/53240/2024	STATE OF ODISHA VS NILAMANI NAIK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202400296
177	D-WA/53242/2024	STATE OF ODISHA VS SANATAN SWAIN	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400296
178	D-WA/53243/2024	STATE OF ODISHA VS PRADEEP KUMAR MALLIK	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000194C202400297
179	D-WA/53244/2024	STATE OF ODISHA VS K TRINATH PATRA	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400369
180	D-WA/53245/2024	STATE OF ODISHA VS ANTARJYAMI NAIK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400368
181	D-WA/53333/2024	AMARENDRA SWAIN VS STATE OF ODISHA	SAILESH CHANDRA SAMANTRAY VS	// // ()	

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182	D-WA/53339/2024 WA/3399/2024	NANDA KISHORE PATRA VS RAGHUNATH SAHOO	PRAKASH KUMAR MISHRA VS	// ()	
183	D-WA/53344/2024	UNION OF INDIA VS SHREE MOHAN JHA	DIPTI RANJAN BHOKTA(C.G.C.) VS	// ()	
184	D-WA/53359/2024	LOKANATH MAHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// ()	AOR20240001111C202400001
185	D-WA/53411/2024	STATE OF ODISHA VS GOLEKHA PATTANAYAK	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400297
186	D-WA/53413/2024	PRESIDENT, BOARD OF SECONDARY EDUCATION, CUTTACK VS DR. MINAKHI DAS	(SR.ADV.) VS	// ()	
187	D-WP(C)/53210/2024	JANAKALYAN SHG, DUDUKA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// ()	AOR20220001797C202400009
188	D-WP(C)/53217/2024	ASHUTOSH MALLICK VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202400041
189	D-WP(C)/53222/2024	SULOCHANA PRADHAN VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// ()	
190	D-WP(C)/53230/2024 WP(C)/32359/2024	SAROJA KANTA CHOUDHURY VS FAKIR MOHAN UNIVERSITY, NUAPADHI, BALASORE	BHABANI SANKAR TRIPATHY (1) VS	// ()	
191	D-WP(C)/53231/2024 WP(C)/32422/2024	MANJULATA BAG VS STATE OF ODISHA	BINI MISHRA VS	// ()	
192	D-WP(C)/53232/2024 WP(C)/32458/2024	RAJENDRA KUMAR CHAUBE VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// ()	
193	D-WP(C)/53239/2024	KASTURI ORAM	SIDHARTHA DAS	//	

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		VS	VS	0	
194	D-WP(C)/53241/2024	THE STATE OF ORISSA PREMANANDA CHIHNARA	RAJIB RATH	//	
		VS	VS	0	
195	D-WP(C)/53249/2024	STATE OF ODISHA BALSINGH GOND	DEEPANKAR PANIGRAHY	//	
		VS	VS	0	
196	D-WP(C)/53250/2024	STATE OF ODISHA JAGANNATH BHUJABALA	SIBAPRASAD PATI	//	
		VS	VS	0	
197	D-WP(C)/53251/2024	STATE OF ODISHA BHOLA SINGH GOND	DEEPANKAR PANIGRAHY	//	
		VS	VS	0	
198	D-WP(C)/53252/2024	STATE OF ODISHA JITEN KUMAR MOHANTY	GOPABANDHU DASH	//	
		VS	VS	0	
199	D-WP(C)/53253/2024	THE SECRETARY MINISTRY OF FINANCE, NEW DELHI PURNACHANDRA PADHIAL	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
200	D-WP(C)/53255/2024	STATE OF ODISHA PURNACHANDRA PADHIAL	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
201	D-WP(C)/53256/2024	STATE OF ODISHA SUSHIL KUMAR CHOUDHURY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
202	D-WP(C)/53258/2024	STATE OF ODISHA MOHAN KUMAR DASH	ARUPANANDA GOSWAMY	//	
	WP(C)/32467/2024	VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE PURI		//	
203	D-WP(C)/53259/2024	PRATAP BISWAL	ARUPANANDA GOSWAMY	//	
	WP(C)/32450/2024	VS	VS	0	
		COLLECTOR AND D.M. PURI		//	
204	D-WP(C)/53260/2024	SANKAR BEHERA	BANABIHARI RAY	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
205	D-WP(C)/53261/2024	SARAT BISWAL	ARUPANANDA GOSWAMY	//	
	WP(C)/32454/2024	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, PURI		//	
206	D-WP(C)/53262/2024	BANAMBAR SAHU	SUDARSAN BEHERA	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, SUNDARGARH		//	
207	D-WP(C)/53263/2024	DEENA KRUSHNA TRIPATHY	SUDARSAN BEHERA	//	
		VS	VS	0	
		HIGH COURT OF ORISSA, CUTTACK		//	
208	D-WP(C)/53264/2024	GAGAN BIHARI SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/53265/2024	CHINAM SIBA SANKAR PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		JOINT COMMISSIONER OF CONSOLIDATION AND SETTLEMENT , BERHAMPUR		//	
210	D-WP(C)/53267/2024	SRI BHAGABAT JEW THAKUR BEJ NIJA GRUHA, JAINPUR	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
211	D-WP(C)/53268/2024	DHRUBA KUMAR JAIN	PRABODHA CHANDRA NAYAK	//	
	WP(C)/32434/2024	VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/53270/2024	MANORAMA NANDINI NAYAK	PABITRA KUMAR NAYAK	//	
	WP(C)/32471/2024	VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/53271/2024	SATRUGHAN BHUE	PABITRA KUMAR NAYAK	//	
	WP(C)/32474/2024	VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/53272/2024	TRILOCHAN NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
215	D-WP(C)/53274/2024	MADHU MAJHI	PABITRA KUMAR NAYAK	//	
	WP(C)/32476/2024	VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/53276/2024 WP(C)/32477/2024	MANORAMA NANDINI NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
217	D-WP(C)/53277/2024 WP(C)/32412/2024	KAJAL PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
218	D-WP(C)/53278/2024	SASMITA SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
219	D-WP(C)/53279/2024 WP(C)/32445/2024	SANKAR PRUSETH VS REGISTRAR COOPERATIVE SOCIETIES ODISHA	NILAMADHAB SARKAR VS	// 0 //	
220	D-WP(C)/53280/2024 WP(C)/32478/2024	MADAN GOPAL MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
221	D-WP(C)/53281/2024	AYUB KHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //	
222	D-WP(C)/53282/2024	SAJIT MAHAMMAD VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
223	D-WP(C)/53283/2024	BANSIDHAR PARIDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAİK VS	// 0 //	
224	D-WP(C)/53285/2024	BHAGABAT BAI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
225	D-WP(C)/53286/2024	HETAMUNDIA GRAMA SABHA, KENDRAPARA VS THE CHAIRMAN STATE LEVEL MONITORING COMMITTE	AMITAV DAS VS	// 0 //	
226	D-WP(C)/53289/2024	SURA NAIK VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
227	D-WP(C)/53290/2024	TARA PRASANNA PATTANAİK	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/53291/2024	BUTUN MOHANTA	SANJIP KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/53292/2024	SRIKRUSHNA SWAIN	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/53293/2024	SHILLA DEO	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/53296/2024	URMILA SAMAL	PRAFULLA KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/53297/2024	BIREN PUHAN	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/53299/2024	SANATAN MOHANTY	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/53300/2024	BIDYADHAR PRADHAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/53302/2024	LAXAMAN ORAM	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/53303/2024	MAHAPARASAD PRADHAN	RAMESH CH. BEHERA	//	
		VS	VS	0	
		MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
237	D-WP(C)/53306/2024	ASISH KUMAR BEHERA	RAMESH CH. BEHERA	//	
		VS	VS	0	
		M.C.L., SAMBALPUR		//	
238	D-WP(C)/53308/2024	SIBA SANKAR KAR	SUBAS CHANDRA DAS	//	
	WP(C)/32432/2024	VS	VS	0	

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239	D-WP(C)/53309/2024	STATE OF ODISHA TAPAN KUMAR BISWAL VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR	RAMESH CH. BEHERA VS	// // 0 //	
240	D-WP(C)/53310/2024	RAKESH KUMAR SAHOO VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //	
241	D-WP(C)/53311/2024 WP(C)/32462/2024	JAGAJYOTI MAHANTA VS THE COMMISSIONER OF CT AND GST ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	
242	D-WP(C)/53312/2024	MAHENDRA KUMAR BEHERA VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //	
243	D-WP(C)/53313/2024	KIRTI RANJAN BEHERA VS M.C.L.SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //	
244	D-WP(C)/53314/2024	PRATIVA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
245	D-WP(C)/53315/2024	JAGANNATH NAIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
246	D-WP(C)/53316/2024	RAJLOCHAN SWAIN VS M.C.L. SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //	
247	D-WP(C)/53317/2024	BHOLANATH MOHARANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
248	D-WP(C)/53318/2024	ANAKAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
249	D-WP(C)/53319/2024	RAMAKANTA PARHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/53321/2024	GITANJALI MISHRA VS THE COLLECTOR AND D.M. DHENKANAL	SWAYAMJIT ROUT VS	// ()	
251	D-WP(C)/53322/2024	RAMACHANDRA SAHOO VS JMFC PIPILI	GOPINATH MISHRA VS	// ()	
252	D-WP(C)/53323/2024	LAXMIDHAR BARIK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BALASORE	PRATIK DASH VS	// ()	
253	D-WP(C)/53324/2024	RASMITA DAS VS STATE OF ODISHA	SITA KANTA HOTA VS	// ()	
254	D-WP(C)/53325/2024	PRADIP KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// ()	
255	D-WP(C)/53326/2024	AMAR KUMAR PAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// ()	
256	D-WP(C)/53327/2024	PADMANAVA SWAIN @ PADA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// ()	
257	D-WP(C)/53328/2024	RABINARAYAN PATTNAIK VS COMMISSIONER CONSOLIDATION ABD SETTLEMENT, ODISHA, BBSR	NIRANJAN LENKA VS	// ()	
258	D-WP(C)/53329/2024	DIPANKAR HALDAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// ()	
259	D-WP(C)/53330/2024	KADAMBARI ROUTH VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
260	D-WP(C)/53331/2024	NARSINGH BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// ()	
261	D-WP(C)/53332/2024	TARUNKANTI KABIRAJ	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/53336/2024	ANANTA CHARAN BARIK	AKSHAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/53337/2024	GITANJALI PATRA @ NAYAK	KISHORE CHANDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/53338/2024	HARBINADAR SINGH DEENGRA	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		THE REGISTRAR COMPANIES, CO-OPERATIVE BHAWAN, NEAR RING ROAD CUTTACK		//	
265	D-WP(C)/53341/2024	ASMA KHATUN	TUNA SAHU	//	
	WP(C)/32475/2024	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/53343/2024	KESHAB MANDAL	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/53346/2024	DRIEMS UNIVERSITY, CUTTACK	TANMAY MISHRA	//	
		VS	VS	0	
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//	
268	D-WP(C)/53347/2024	BRUNDABAN PANDA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE ODISHA , CUTTACK		//	
269	D-WP(C)/53348/2024	JITENDRA KUMAR MALLIK	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/53349/2024	ASHUTOSH MISHRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
271	D-WP(C)/53350/2024	BIRANCHI PATEL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/53352/2024	BINAPANI NAYAK	KOUSIK ANANDA GURU	//	
		VS	VS	0	

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273	D-WP(C)/53353/2024	STATE OF ODISHA MANJULATA NAIK VS	PURNA CHANDRA MISHRA VS	// // 0	
274	D-WP(C)/53354/2024	STATE OF ODISHA PRAFULLA CHANDRA MALLICK VS	KOUSIK ANANDA GURU VS	// // 0	
275	D-WP(C)/53355/2024	STATE OF ODISHA RADHASYAM DAS VS	SNEHASISH BEHERA VS	// // 0	
276	D-WP(C)/53356/2024	STATE OF ODISHA BIDYADHAR MALLICK VS	KOUSIK ANANDA GURU VS	// // 0	
277	D-WP(C)/53357/2024	STATE OF ODISHA GAGAN BIHARI BADAJENA VS	NIHAL RATH VS	// // 0	
278	D-WP(C)/53358/2024	STATE OF ODISHA BHAJAMAN DAS VS	KOUSIK ANANDA GURU VS	// // 0	
279	D-WP(C)/53360/2024	STATE OF ODISHA PRABHASINI MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
280	D-WP(C)/53361/2024	STATE OF ODISHA JITENDRA KUMAR MALLIK VS	KOUSIK ANANDA GURU VS	// // 0	
281	D-WP(C)/53364/2024	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SANATAN DAS VS	// // 0	AOD20240000733C202400015
282	D-WP(C)/53365/2024	STATE OF ODISHA MANORANJAN SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/53368/2024	STATE OF ODISHA M/S. CHANDRASEKHAR PRESS VS DEPUTY DIRECTOR, EMPLOYEE STATE ISURANCE CORPORATION, BBSR	ALEKHA CHANDRA MOHANTY VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/53369/2024	KANARAM NAIK VS STATE OF ORISSA	BYOMAKESH TRIPATHY VS	// 0 //	
285	D-WP(C)/53370/2024	JANAK KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
286	D-WP(C)/53371/2024	SANGHAMITRA RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/53372/2024	RATNAKAR RANA VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //	
288	D-WP(C)/53373/2024	GUNDICHA SWAIN VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //	
289	D-WP(C)/53375/2024	MADAN MOHAN KHUNTIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
290	D-WP(C)/53377/2024	KAMAL ADHA VS CLAIMS COMMISSION, BBSR	ASUTOSH MOHANTY VS	// 0 //	
291	D-WP(C)/53379/2024	HRUSHIKESH GHIVELA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
292	D-WP(C)/53381/2024	G.GIRISH PATTANAIK VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //	
293	D-WP(C)/53382/2024	HARIHAR SHA VS ODISHA MINING CORPORATION LTD, BBSR	SUBHADUTTA ROURTRAY VS	// 0 //	
294	D-WP(C)/53383/2024	KHULANA DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
295	D-WP(C)/53385/2024	SUDIPTA KUMAR DASH	SUBHADUTTA ROURTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/53386/2024	SANU @ GOBINDA NAYAK	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	()	
		TAPAN KUMAR RAYPRITAM		//	
297	D-WP(C)/53387/2024	M/S GEETANJALI STONE CRUSHER	ADHIRAJ MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER CT AND GST , ODISHA		//	
298	D-WP(C)/53388/2024	SAROJ KUMAR NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		ADDL. COMNR CONSOLIDATION AND SETTLEMENT, BALASORE		//	
299	D-WP(C)/53389/2024	PURNA CHANDRA MAHARANA	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/53390/2024	ANANT PAIKARAY	DEBASIS PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/53391/2024	M/S. BAISHNABI CONSTRUCTION, SUNDERGARH	BIJAY PANDA	//	
		VS	VS	()	
		THE ADDL. COMMISSIONER OF GST AND CX CUSTOMS, ROURKELA		//	
302	D-WP(C)/53392/2024	SATYABRATA PRADHAN	MANAS PATI	//	AOR20220001535C202400169
		VS	VS	()	
		SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
303	D-WP(C)/53393/2024	MANOJ SUNA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/53394/2024	MAKARDHOJA SUTAR	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK		//	
305	D-WP(C)/53395/2024	SUSHANTA KUMAR SAMAL	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/53396/2024	KRUSHNA BHOI	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	

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307	D-WP(C)/53397/2024	STATE OF ODISHA M/S.BAISHNABI CONSTRUCTION, SUNDERGARH	BIJAY PANDA	//	
		VS	VS	()	
308	D-WP(C)/53398/2024	THE ADDL.COMMISSIONER OF GST AND C.E AND CUSTOMS, ROURKELA BRUNDABAN PANDA	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
309	D-WP(C)/53399/2024	MEMBER, BOARD OF REVENUE ODISHA, CUTTACK M/S.SAINATH CARRIERS, SUNDERGARH	BIJAY PANDA	//	
		VS	VS	()	
310	D-WP(C)/53400/2024	THE ASST. CPMMISSIONER, CENTRAL TAX, GST AND C.E. ROURKELA-1 DIVISION, ROURKELA DASARATHI BARIK	KIRTAN DANG	//	
		VS	VS	()	
311	D-WP(C)/53402/2024	STATE OF ODISHA PURNA CHANDRA PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
312	D-WP(C)/53403/2024	STATE OF ODISHA NITYANANDA MAHANANDA	AGNIHOTRA SAHU	//	
		VS	VS	()	
313	D-WP(C)/53404/2024	STATE OF ODISHA BIJAYA PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
314	D-WP(C)/53405/2024	STATE OF ODISHA ANKIT KUMAR PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
315	D-WP(C)/53406/2024	STATE OF ODISHA SHAKTI DIPTA ROUT	BISWABIJAYABAXI ACHARYA	//	
		VS	VS	()	
316	D-WP(C)/53407/2024	STATE OF ODISHA SUKADEV PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
317	D-WP(C)/53408/2024	STATE OF ODISHA TUSHARKANTA PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/53409/2024	BIRABARA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
319	D-WP(C)/53410/2024	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
320	D-WP(C)/53412/2024	PARTHA SARATHI SAHU VS STATE OF ODISHA	PAJATI KESHARI KHUNTIA VS	// 0 //	
321	D-WP(C)/53415/2024	SAYANTAN PANDA VS STATE OF ODISHA	VS	// 0 //	
322	D-WP(C)/53416/2024	M/S. SRIRAM KLIN BRICKS, KHADAGAPRASAD, DHEEMAN SENAPATI VS STATE OF ODISHA	VS VS	// 0 //	
323	D-WP(C)/53417/2024	GANESWAR BEHERA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
324	D-WP(C)/53418/2024	RITESH KUMAR SAKUNIA VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	// 0 //	
325	D-WP(C)/53419/2024	M/S SUVAM KLIN BRICKS, KHADAGAPRASAD, DHEEMAN SENAPATI VS STATE OF ODISHA	VS VS	// 0 //	
326	D-WP(C)/53420/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
327	D-WP(C)/53422/2024	ANIL NAIK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //	
328	D-WP(C)/53423/2024	KUNTALA SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
329	D-WP(C)/53424/2024	M/S. DURGAMATA KLIN BRICKS, KHADAGAPRASAD, DHEEMAN SENAPATI	VS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/53426/2024	BALARAM BISOI	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		PRAMOD KUMAR RATH		//	
331	D-WP(C)/53428/2024	LIPSA DAS	PRABHAT KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/53429/2024	ANGURUBALA NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/53430/2024	CHIKU CHANDAN DAS	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/53431/2024	SURESH CHANDRA BEHERA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
335	D-WP(C)/53432/2024	SAILABALA CHOUDHURY	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
336	D-WP(C)/53434/2024	SARAT NAIK	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
337	D-WP(C)/53437/2024	HARMOHAN SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/53438/2024	ANITYA KUMAR SENAPATI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/53440/2024	MANAGER LEGAL, MS SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	ADOM HANJIAN	//	
		VS	VS	0	
		KUNI JENA		//	
340	D-WP(C)/53442/2024	PRASANNA SANKAR NANDA	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	

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341	D-WP(C)/53443/2024	STATE OF ODISHA MANORANJAN NAYAK VS	SAIBRATA RATH VS	// // 0	
342	D-WP(C)/53446/2024	STATE OF ODISHA LAXMIDHAR PADHI VS	MANOJ KUMAR PATI VS	// // 0	
343	D-WP(C)/53447/2024	STATE OF ODISHA RAMESH JENA VS	HIMANSU SEKHAR SATAPATHY VS	// // 0	
344	D-WP(C)/53448/2024	STATE OF ODISHA AJAY KUMAR MOHALIK VS	SAIBRATA RATH VS	// // 0	
345	D-WP(C)/53449/2024	STATE OF ODISHA PRABATI CHARAN PATI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
346	D-WP(C)/53450/2024	STATE OF ODISHA DR.SARAT KUMAR SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
347	D-WP(C)/53451/2024	STATE OF ODISHA DR.BIJAYA CHANDRA RATH VS	SUBHADUTTA ROUSTRAY VS	// // 0	
348	D-WP(C)/53452/2024	STATE OF ODISHA MAMATA BHENGRA VS	BYOMOKESH SAHOO VS	// // 0	
349	D-WP(C)/53453/2024	STATE OF ODISHA DR.SACHIDANANDA TRIPATHY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
350	D-WP(C)/53454/2024	STATE OF ODISHA BHASKAR CHANDRA GOCHHAIT VS	SUBHADUTTA ROUSTRAY VS	// // 0	
351	D-WP(C)/53456/2024	STATE OF ODISHA NARAYAN MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	

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352	D-WP(C)/53457/2024	CHANDAN KUMAR PATTNAIK VS REGIONAL TEAM LEADER, NATIONAL PUBLIC HEALTH SURVEILLANCE PROJECT WORLD HEALTH ORGANIZATION, BBSR	TUKUNA KUMAR MISHRA VS	// ()	
353	D-WP(C)/53458/2024	GANGAMANI JENA VS THE COMMISSIONER CUM SECY TO GOVT. OF ODISHA, BBSR	RAMAKANTA SARANGI VS	// ()	
354	D-WP(C)/53459/2024	DR.PRABHU PRASAD PADHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
355	D-WP(C)/53460/2024	GOLEKHA BHOI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// ()	
356	D-WP(C)/53461/2024	SUSANTA KUMAR PATTNAIK VS REGIONAL TEAM LEADER, NATIONAL PUBLIC HEALTH SURVEILLANCE PROJECT WORLD HEALTH ORGANISATION, BBSR	TUKUNA KUMAR MISHRA VS	// ()	
357	D-WP(C)/53462/2024	PRAMOD KUMAR KANUNGO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
358	D-WP(C)/53463/2024	HINDUSTAN ORE AND MINING PVT.LTD VS THE ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE	AMIT PATTNAIK VS	// ()	
359	D-WP(C)/53464/2024	ANAND CHANDRA JETHI VS THE AUTHORISED OFFICER, STATE BANK OF INDIA, MADHUPATNA, CUTTACK	EKTA AGARWAL VS	// ()	
360	D-WPCRL/38642/2024	RINARANI LENKA VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /245 /2024 ()	
361	D-ABLAPL/38513/2024	SIDHESWAR PRADHAN VS STATE OF ODISHA	ANNADA SANKAR JENA VS	JODAPADAR /167 /2024 ()	AOR20220000014C202400050
362	D-ABLAPL/38514/2024	ASISH PARIDA@ASHISH KUMAR PARIDA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /386 /2024 ()	AOR202200000246C202400049
363	D-ABLAPL/38515/2024	MUNTAJ ALI	SATYA RANJAN MULIA	SALIPUR /69 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/38516/2024	RAKESH PRADHAN	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/38517/2024	SIPUNA @ SHAKTI KUMAR DALAI	ARIJEET MISHRA	JAKHAPURA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/38518/2024 ABLAPL/14791/2024	SAROJ PRADHAN @ DINAMANI SAHU	SUSANTA KUMAR SAHU	ATTABIRA /344 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/38521/2024	SARAT KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/38522/2024	SAGAR KUMAR BEHERA	ARUN KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/38523/2024	AMIT KUMAR AGARWAL @ AMIT PODDAR	ANAND JENA	BHADRAK TOWN /593 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/38524/2024	ASHISH KUMAR NAYAK	BYOMAKESH TRIPATHY	BHADRAK TOWN /714 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/38525/2024	SALILA KUMAR BEURA	RAMA CHANDRA MOHANTY	TANGI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/38527/2024	RANJEETA KUMARI MOHANTY	RAMA CHANDRA MOHANTY	TANGI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/38529/2024	RANJIT DAS	JAGABANDHU SAHU	AMBABHONA /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/38533/2024	SUSANTA SAMAL @ SUSANT	KEDAR SANKAR SAHU	BALIMI /265 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/38535/2024 ABLAPL/14795/2024	STATE OF ODISHA UTTAM KHATUA @ DIPU VS STATE OF ODISHA	ANITA SAHOO VS	// Bamapada (Industrial Area) /208 /2024 ()	
376	D-ABLAPL/38539/2024	RAMA JENA @ RAMA CHANDRA JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /353 /2024 ()	
377	D-ABLAPL/38541/2024	SURYAKANTA PATTANAIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KUDANAGARI /325 /2024 ()	
378	D-ABLAPL/38546/2024	BIBHU @ BIDHUDATTA BARAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// PARJANG /559 /2024 ()	
379	D-ABLAPL/38551/2024 ABLAPL/14811/2024	PRAVASHA NAYAK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// BHADRAK RURAL /627 /2024 ()	
380	D-ABLAPL/38553/2024	RAJAT SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// BADAMBADI /406 /2024 ()	
381	D-ABLAPL/38555/2024	PINTU @ HARISANKAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// KUDANAGARI /338 /2024 ()	
382	D-ABLAPL/38558/2024	LAXMAN PATTANAIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KUDANAGARI /325 /2024 ()	
383	D-ABLAPL/38561/2024	ANIL @ ANISH KUMAR SHARMA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// RAJGANGPUR /421 /2024 ()	
384	D-ABLAPL/38563/2024	PRIYABRATA ROUT @ PINTU ROUT VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// MANCHESWAR P.S. /672 /2024 ()	
385	D-ABLAPL/38564/2024	LAMBODAR DHARUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// BINIKA /99 /2023 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/38566/2024	RANJAN DEY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /230 /2024 () //	
387	D-ABLAPL/38568/2024	SARIB KARNA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /342 /2024 () //	
388	D-ABLAPL/38571/2024	BIBHUTI SWAIN @ BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	INFOVALLY UPD BHUBANESWAR /193 /2024 () //	
389	D-ABLAPL/38575/2024	MOHAMMED BASIR @ MD. BASIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	SPL.TASK FORCE /29 /2022 () //	
390	D-ABLAPL/38576/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	BONAI /257 /2024 () //	
391	D-ABLAPL/38579/2024	JHASKETAN @ LALU MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /242 /2024 () //	
392	D-ABLAPL/38587/2024	TRINATHA MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /537 /2024 () //	
393	D-ABLAPL/38588/2024	SUBHENDU SEKHAR BHOI @ BAPI VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /118 /2024 () //	
394	D-ABLAPL/38591/2024	JYOTIRANJAN JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	DHUSURI /432 /2024 () //	
395	D-ABLAPL/38592/2024	SANJEEB KUMAR PANIGRAHI VS STATE OF ODISHA	SURYA SNATA MOHAPATRA VS	/ /0 () //	
396	D-ABLAPL/38593/2024	CHAITANYA CHARAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /693 /2024 () //	
397	D-ABLAPL/38595/2024	ARAKHITA PRADHAN	JUGALA KISHORE PANDA	MANAMUNDA /106 /2021	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/38596/2024	PURNA CHANDRA SAHU	KHUSBU PANIGRAHI	SINGLA /179 /2018	AOR20220002787C202400156
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/38597/2024	ASHOK SAHU	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/38600/2024 ABLAPL/14806/2024	PRADEEPTA KUMAR PANDA	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
401	D-ABLAPL/38604/2024	ROSALI MALLIK @ ROSALIN MALLIK	BIKASH CHANDRA PARIJA	JAJPUR SADAR /240 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/38605/2024	ASHOK SAHU	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /408 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/38611/2024	SANKAR PANDA	JYOTIRMAYA SAHOO	BHANJPUR /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/38615/2024	RANJAN NAYAK @ RANJAN KUMAR NAYAK	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202400136
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/38624/2024	MANARANJAN SAHU @ MANORANJAN SAHU	BIJAYA KUMAR RAGADA	BARGARH /693 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/38625/2024	JADUMANI MALIK	SURESH CHANDRA PRADHAN	MARINE PS AT JAMBO /139 /2024	AOR20220003509C202400053
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/38629/2024	ANIL KUMAR NAYAK	DEBASISH PATNAIK	DIGAPAHANDI /26 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/38631/2024	SAMAY MOHAPATRA	RAKESH BEHERA	MAHABIROD /164 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/38634/2024	STATE OF ODISHA AVIRAM MOHANTY @ MAMU VS	MRUGANKA MAULI PATNAIK VS	// BALIPATNA /519 /2024 ()	
410	D-ABLAPL/38636/2024	STATE OF ODISHA BIKRAM BEHERA@NANDA VS	ANNADA SANKAR JENA VS	// PURI TOWN /35 /2018 ()	AOR20220000014C202400051
411	D-ABLAPL/38640/2024	STATE OF ODISHA BAPU @ PRASANTA MAJHI VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /421 /2024 ()	AOR20220002787C202400157
412	D-ABLAPL/38641/2024	STATE OF ODISHA MANOJ MARTHA VS	SARAT KUMAR JENA VS	// CHANDAPUR /94 /2023 ()	
413	D-ABLAPL/38646/2024	STATE OF ODISHA CHAKRADHAR DEHURY VS	SURYAKANTA DASH VS	// BERHAMPUR TOWN /374 /2024 ()	
414	D-ABLAPL/38652/2024	STATE OF ODISHA RUPESH JAISWAL VS	SARAT KUMAR JENA VS	// DHENKANAL SADAR /129 /2019 ()	
415	D-ABLAPL/38654/2024	STATE OF ODISHA DHUSA SWAIN @ DUSMANTA SWAIN VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /855 /2024 ()	
416	D-ABLAPL/38655/2024	STATE OF ODISHA RAMAKANTA JENA @ BUBUN JENA VS	TUSHAR KANTA NAYAK VS	// DELANGA /139 /2014 ()	
417	D-ABLAPL/38658/2024	STATE OF ODISHA MRUTYUNJAYA KANHAR VS	RABINDRA NATH PANDA VS	// MANAMUNDA /314 /2024 ()	
418	D-ABLAPL/38660/2024	STATE OF ODISHA ALEKHA CHANDRA OJHA VS	RABINDRA NATH PANDA VS	// GOBINDAPUR /253 /2024 ()	
419	D-ABLAPL/38661/2024	STATE OF ODISHA AJAY KUMAR OJHA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// TALCHER TOWN /1046 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/38662/2024	BHABA PRASAD DAS VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /334 /2024 () //	
421	D-ABLAPL/38664/2024	ANURODH TADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /388 /2024 () //	
422	D-ABLAPL/38665/2024	SUKANTA KUMAR PRADHAN @ SUKANTA PRADHAN VS STATE OF ODISHA	ABIRAJ PRADHAN VS	NIRAKARPUR /295 /2024 () //	
423	D-ABLAPL/38667/2024	BIRABAR SUNDARAY @ BIRUPA SUNDARAY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	JODAPADAR /31 /2023 () //	AOR20220000014C202400052
424	D-ABLAPL/38668/2024	BAURIA PANDA @ DASHARATHI PANDA VS STATE OF ODISHA	GOPABANDHU MISRA VS	AIRPORT /292 /2024 () //	AOR20220001297C202400137
425	D-ABLAPL/38671/2024	CHANDAN @ BALARAM MEHER VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /373 /2024 () //	
426	D-ABLAPL/38673/2024	BASANTA KUMAR SAHU @ BASANTA SAHU VS STATE OF ODISHA	DEBASIS MISHRA VS	JENAPUR /368 /2024 () //	AOR20230001300C202400076

# ORISSA HIGH COURT

MISC CASES FILED on :20/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/53273/2024 ARBP/ /	PUNAMDEVI INFRAHEIGHTS LLP, JHARKHAND MP	PRANDEEP KUMAR BHATTACHARYA	28/2024
2	D-OTAPL/53246/2024 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, SATYABANESWAR, S.C. MP	TUSHAR KISHOR SAHAY	138/2024
3	D-TRP(C)/52966/2024 TRP(C)/414/2024	KOUSALYA BARIK MP	ABHIJIT DAS	438/2024
4	D-RVWPET/53266/2024 RVWPET/313/2024	PRIYADARSHINI AMRITA PANDA MP	SOUMYA MISHRA	477/2024
5	D-RVWPET/53266/2024 RVWPET/313/2024	PRIYADARSHINI AMRITA PANDA MP	SOUMYA MISHRA	478/2024
6	D-RVWPET/53284/2024 RVWPET/ /	NITYANANDA NAYAK MP	TUSAR KUMAR MISHRA	479/2024
7	D-RVWPET/53284/2024 RVWPET/ /	NITYANANDA NAYAK MP	TUSAR KUMAR MISHRA	480/2024
8	D-RVWPET/51637/2024 RVWPET/306/2024	BHUMISUTA NAIK MP	DEBASISH PATNAIK	481/2024
9	D-CONTC/26332/2024 CONTC/5110/2024	DR.PRABASINI DEVI MP		496/2024
10	D-RPFAM/53305/2024 RPFAM/ /	SANTANU BARIK MP	RAMESH CHANDRA MAHARANA	571/2024
11	D-RPFAM/53445/2024 RPFAM/ /	PANKAJ CHARAN NAYAK MP	PRANAYA KUMAR DASH	572/2024
12	D-MATA/25004/2024 MATA/226/2024	LIZA @ JAYATRI BEHERA MP	HARIPAD MOHANTY	589/2024
13	D-MATA/53367/2024 MATA/ /	SRIDHAR MOHAPATRA MP	ASHOK DAS	590/2024
14	D-MATA/53425/2024 MATA/ /	SUBHADRA PATI MP	MANORANJAN KAR	591/2024
15	D-CMAPL/53275/2024 CMAPL/ /	NARAHARI OJHA MP	ADV.	645/2024
16	D-CMAPL/50656/2024 CMAPL/ /	JAGANNATH DALEI MP	KRISHNA CHANDRA SAHU	646/2024
17	D-CMAPL/52065/2024 CMAPL/ /	BAIRAGI CHARAN PANDA MP	ADV.	647/2024
18	D-FAO/53287/2024 FAO/ /	MANAGING COMMITTEE OF SARASWATI VIDYARUNIA RUMOLIA, RAIPURA MP	VIDYARUNIA RUMOLIA, RAIPURA	1053/2024
19	D-FAO/52683/2024 FAO/ /	TELRAJ HATHY MP	DEBASISH PATNAIK	1054/2024
20	D-FAO/52697/2024 FAO/ /	MOHAN NAG MP	DEBASISH PATNAIK	1055/2024
21	D-FAO/52688/2024 FAO/ /	DEVLAL YADAV MP	DEBASISH PATNAIK	1056/2024
22	D-FAO/52694/2024 FAO/ /	TEJRAM SABAR MP	DEBASISH PATNAIK	1057/2024
23	D-FAO/52686/2024 FAO/ /	KOUSALYA SAHOO MP	DEBASISH PATNAIK	1058/2024
24	D-FAO/52674/2024 FAO/ /	GOBARDHAN SOREN MP	DEBASISH PATNAIK	1059/2024
25	D-FAO/52679/2024 FAO/ /	NITIA MUKHI MP	DEBASISH PATNAIK	1060/2024
26	D-FAO/270/2018	STATE OF ORISSA		

	FAO/270/2018	MP		1061/2024
27	D-FAO/354/2018	STATE OF ORISSA		
	FAO/354/2018	MP		1062/2024
28	D-FAO/53401/2024	PANDAB MAJHI	DEBASISH PATNAIK	
	FAO/ /	MP		1063/2024
29	D-CRLREV/30683/2024	ROSHAN DHRUB		
	CRLREV/599/2024	MP		1189/2024
30	D-CRLREV/30387/2024	ROSHAN DHRUB		
	CRLREV/623/2024	MP		1190/2024
31	D-CRLREV/37712/2024	BHOLANATH PANDEY	MOHAMMAD MUSTAQ ANSARI	
	CRLREV/723/2024	MP		1191/2024
32	D-CRLREV/38594/2024	RASMI RANJAN SAHOO@RASHMI RANJAN SAHOO	RASHMI SARATHI DAS	
	CRLREV/ /	MP		1192/2024
33	D-CRLREV/38663/2024	MADHABA BEHERA	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		1193/2024
34	D-CRLREV/420/2022	BATAKRUSHNA BEHERA	M.A.ALI	
	CRLREV/420/2022	MP		1194/2024
35	D-RSA/136/2005	MAINA PADHI	M/S.MS.DEEPALI MOHAPATRA	
	RSA/136/2005	MP		1493/2024
36	D-RSA/96/2017	ABDUL SAHID KHAN	PRASANNA KUMAR PARHI	
	RSA/96/2017	MP		1494/2024
37	D-RSA/96/2017	ABDUL SAHID KHAN	M/S.PRASANNA KU.PARHI, M/S B.K. PADHI, S. TIBREWAL, P.K. KHAN	
	RSA/96/2017	MP		1495/2024
38	D-RSA/416/2015	RAMANI MALIK		
	RSA/416/2015	MP		1496/2024
39	D-CMP/45925/2024	UPENDRANATH ACHARYA		
	CMP/1270/2024	MP		1537/2024
40	D-CMP/52882/2024	ANUCHHAYA BEHERA	DAYANANDA MOHAPATRA	
	CMP/1466/2024	MP		1538/2024
41	D-CMP/53257/2024	SURENDRA KUMAR SAHOO@SURENDRA SAHOO	MAHOTA MISHRA	
	CMP/ /	MP		1539/2024
42	D-CMP/53298/2024	RANJAN KUMAR PRADHAN	PRATYUSHA NAIDU	
	CMP/ /	MP		1540/2024
43	D-CMP/53307/2024	KRISHNA DASH	HIMANSHU SEKHAR MISHRA	
	CMP/ /	MP		1541/2024
44	D-CMP/53334/2024	BIRANCHI NARAYAN KHUNTIA	PRINOY MOHANTY	
	CMP/ /	MP		1542/2024
45	D-CMP/53340/2024	NAMAJAGYAN @ NAMAJAGNYAN MISHRA	YADEBA BEHERA	
	CMP/ /	MP		1543/2024
46	D-CMP/53340/2024	NAMAJAGYAN @ NAMAJAGNYAN MISHRA	YADEBA BEHERA	
	CMP/ /	MP		1544/2024
47	D-CMP/53366/2024	PUSPANJALI MOHARATHI	JAGAJIBAN PRADHAN	
	CMP/ /	MP		1545/2024
48	D-CMP/49220/2024	ROSALIN PRUSTY @ ROJALIN PRUSTY	AMIT KUMAR NATH	
	CMP/ /	MP		1546/2024
49	D-CMP/51547/2024	ORISSA RASHTRABHASA PARISHAD, PURBIBEKANANDA BHUYAN		
	CMP/1446/2024	MP		1547/2024
50	D-CMP/53436/2024	KARTIKA SETHI	BAIJAYANTI MOHANTY	
	CMP/ /	MP		1548/2024
51	D-CMP/53435/2024	AJAYA PRADHAN	BIBEKANANDA BHUYAN	
	CMP/ /	MP		1549/2024
52	D-CMP/53455/2024	PRASANTA KUMAR RANA	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1550/2024
53	D-BLAPL/23217/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDAJYOTIRMAYA SAHOO		
	BLAPL/8008/2024	MP		1668/2024
54	D-BLAPL/33514/2024	SIBA MALLICK		
	BLAPL/11434/2024	MP		1669/2024
55	D-BLAPL/30983/2024	TUNA DALEI	PRAFULLA KUMAR KHATEI	
	BLAPL/10478/2024	MP		1670/2024
56	D-BLAPL/24853/2024	SEKHAR MOHANTY	BISWA RANJAN DAS	
	BLAPL/8460/2024	MP		1671/2024
57	D-BLAPL/34411/2024	KRUSHNA CHANDRA BARIK @ TILU		
	BLAPL/11547/2024	MP		1672/2024

58	D-ABLAPL/37378/2024 ABLAPL/14258/2024	PRADIP KUMAR SUNANI MP		2932/2024
59	D-ABLAPL/33860/2024 ABLAPL/12807/2024	MANJIT SINGH BARIK MP		2933/2024
60	D-ABLAPL/22619/2024 ABLAPL/8211/2024	KALPANA MAJHI MP		2934/2024
61	D-ABLAPL/32780/2024 ABLAPL/12470/2024	SUBASH CHANDRA MEHER MP		2935/2024
62	D-ABLAPL/37035/2024 ABLAPL/14164/2024	RABINDRA SA @ SAW MP		2936/2024
63	D-ABLAPL/24337/2024 ABLAPL/8895/2024	KALU @ KALI PRASAD MISHRA MP		2937/2024
64	D-ABLAPL/34159/2024 ABLAPL/12877/2024	ADITYA KUMAR MOHAPATRA MP	RAMA CHANDRA MOHANTY	2938/2024
65	D-ABLAPL/37121/2024 ABLAPL/14236/2024	DAKSHYARAM JAL @ DAKSHYA JAL MP		2939/2024
66	D-ABLAPL/25983/2024 ABLAPL/9834/2024	GITANJALI PATRA MP		2940/2024
67	D-ABLAPL/33995/2024 ABLAPL/12844/2024	OMM @ OM BEHERA MP		2941/2024
68	D-ABLAPL/35549/2024 ABLAPL/13888/2024	NUTAN DAS MP		2942/2024
69	D-ABLAPL/21356/2024 ABLAPL/8007/2024	NABAGHAN BEHERA @ LOVE MP	M/S ANNADA SANKAR JENA	2943/2024
70	D-ABLAPL/21354/2024 ABLAPL/8005/2024	SANDHYA BEHERA MP	M/S ANNADA SANKAR JENA	2944/2024
71	D-ABLAPL/13136/2019 ABLAPL/13136/2019	BIKAS DAS MP		2945/2024
72	D-ABLAPL/37141/2024 ABLAPL/14211/2024	ASHUTOSH BEHERA MP		2946/2024
73	D-ABLAPL/4104/2024 ABLAPL/1608/2024	IJHAR ALLI SAHA @ RIZU KHAN MP	SARAT KUMAR JENA	2947/2024
74	D-ABLAPL/6391/2024 ABLAPL/2359/2024	IJHAR ALLI SAHA @ RIZU KHAN MP	SARAT KUMAR JENA	2948/2024
75	D-ABLAPL/14920/2024 ABLAPL/6788/2024	GIRIJA SANKAR DAS MP		2949/2024
76	D-ABLAPL/8369/2024 ABLAPL/3730/2024	SANA @ JAGANNATH MAHALIK MP		2950/2024
77	D-ABLAPL/22279/2024 ABLAPL/8006/2024	BASANTA KUMAR MALIK @ BASANTA <del>MRAH</del> MP	MRAH NARAYAN PANDA	2951/2024
78	D-MACA/935/2016 MACA/935/2016	SWARNALATA SWAIN MP		3042/2024
79	D-MACA/53254/2024 MACA/ /	NATABARA PATI MP	MOHAAMMED FARADISH	3043/2024
80	D-MACA/53254/2024 MACA/ /	NATABARA PATI MP	MOHAAMMED FARADISH	3044/2024
81	D-MACA/53295/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD., MP	SAMBHUSH SINHA	3045/2024
82	D-MACA/53294/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	SAMBHUSH SINHA	3046/2024
83	D-MACA/53384/2024 MACA/ /	D.M NATIONAL INSURANCE CO. LTD., MP	CUBICKDASMOHAPATRA	3047/2024
84	D-MACA/53384/2024 MACA/ /	D.M NATIONAL INSURANCE CO. LTD., MP	CUBICKDASMOHAPATRA	3048/2024
85	D-CRLA/168/2015 CRLA/168/2015	DEBANANDA BAG@KIDNY MP	M/S.DEEPALI MOHAPATRA	3323/2024
86	D-CRLA/38538/2024 CRLA/ /	KANCHAN BEHERA MP	AKSHYA KUMAR SAHOO	3324/2024
87	D-CRLA/38538/2024 CRLA/ /	KANCHAN BEHERA MP	AKSHYA KUMAR SAHOO	3325/2024
88	D-CRLA/38538/2024 CRLA/ /	KANCHAN BEHERA MP	AKSHYA KUMAR SAHOO	3326/2024
89	D-CRLA/36523/2024	RAKA @ GYANARANJAN SAHOO	RAMAKANTA PRADHAN	

	CRLA/ /	MP		3327/2024
90	D-CRLA/1015/2023	BULU@SUBASH BEHERA	MANAS KUMAR CHAND	
	CRLA/1015/2023	MP		3328/2024
91	D-CRLA/38570/2024	SANJIB MAJHI	RUDRA NARAYAN PARIJA	
	CRLA/ /	MP		3329/2024
92	D-CRLA/38570/2024	SANJIB MAJHI	RUDRA NARAYAN PARIJA	
	CRLA/ /	MP		3330/2024
93	D-CRLA/38585/2024	RABINDRA BARIK	SANTOSH KUMAR MOHANTY	
	CRLA/ /	MP		3331/2024
94	D-CRLA/38585/2024	RABINDRA BARIK	SANTOSH KUMAR MOHANTY	
	CRLA/ /	MP		3332/2024
95	D-CRLA/38598/2024	MIRA@MEERA KHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3333/2024
96	D-CRLA/38598/2024	MIRA@MEERA KHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3334/2024
97	D-CRLA/38622/2024	KAMAL LOCHAN PANDIA	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3335/2024
98	D-CRLA/38622/2024	KAMAL LOCHAN PANDIA	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3336/2024
99	D-CRLA/456/2010	NRUPA DANDSENA	M/S.DEBI PR.DHAL	
	CRLA/456/2010	MP		3337/2024
100	D-CRLA/38657/2024	GOPINATH KHEMUNDU	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		3338/2024
101	D-CRLA/38657/2024	GOPINATH KHEMUNDU	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		3339/2024
102	D-CRLA/36502/2024	SUKANTA BARIK	DEBASNAN DAS	
	CRLA/ /	MP		3340/2024
103	D-CRLA/36507/2024	JAIRAM BARIK	DEBASNAN DAS	
	CRLA/ /	MP		3341/2024
104	D-CRLA/38659/2024	SIBA SANKAR JENA	KURESH PRASAD DASH	
	CRLA/ /	MP		3342/2024
105	D-CRLA/38659/2024	SIBA SANKAR JENA	KURESH PRASAD DASH	
	CRLA/ /	MP		3343/2024
106	D-CRLA/38669/2024	MANGULU @ TAPAN KUMR MAHANTA	SANJIB KUMAR BHANJADEO	
	CRLA/ /	MP		3344/2024
107	D-CRLA/38659/2024	SIBA SANKAR JENA	KURESH PRASAD DASH	
	CRLA/ /	MP		3345/2024
108	D-CRLA/38669/2024	MANGULU @ TAPAN KUMR MAHANTA	SANJIB KUMAR BHANJADEO	
	CRLA/ /	MP		3346/2024
109	D-CRLMC/28596/2024	RAJENDRA BEHERA		
	CRLMC/3713/2024	MP		3413/2024
110	D-CRLMC/334/2021	SAUBHAGYA KUMAR SWAIN	TAPAS KUMAR ACHARYA MR.SUBIR PALIT	
	CRLMC/334/2021	MP		3414/2024
111	D-CRLMC/38559/2024	SUDAM CHARAM MANTRI	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		3415/2024
112	D-CRLMC/37144/2024	RAJ KUMAR BEHERA		
	CRLMC/4700/2024	MP		3416/2024
113	D-CRLMC/27765/2024	JAYDEV BACHHAD		
	CRLMC/3576/2024	MP		3417/2024
114	D-CRLMC/38601/2024	ABANI KUMAR SATAPATHY @ ABANI SA	DEBASHIS ROUSTRAY	
	CRLMC/ /	MP		3418/2024
115	D-CRLMC/38603/2024	E.SUDEEP	RABI NARAYAN MISHRA	
	CRLMC/ /	MP		3419/2024
116	D-CRLMC/38613/2024	TARULATA PARIDA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		3420/2024
117	D-CRLMC/38623/2024	TARULATA PARIDA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		3421/2024
118	D-CRLMC/38626/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		3422/2024
119	D-CRLMC/38630/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		3423/2024
120	D-CRLMC/35716/2024	DEBDEEP PANDA @ DEBJEET PANDA		
	CRLMC/4535/2024	MP		3424/2024

121	D-CRLMC/38635/2024 CRLMC/ /	TAPAS KUMAR JENA @ TAPAS KU. JENA JYOTIRMAYA SAHOO MP		3425/2024
122	D-CRLMC/38637/2024 CRLMC/ /	JAGADISH CHANDRA JENA MP	BIGYAN KUMAR SHARMA	3426/2024
123	D-CRLMC/34892/2024 CRLMC/4603/2024	LITUA @NIRANJAN JENA MP	SUSANTA KUMAR BARAL	3427/2024
124	D-CRLMC/38647/2024 CRLMC/ /	SURESH KUMAR AGARWAL MP	DEVASHIS PANDA	3428/2024
125	D-CRLMC/38679/2024 CRLMC/ /	LAXMAN KUMAR PRADHAN MP	TUKUNA KUMAR MISHRA	3429/2024
126	D-WA/53234/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8824/2024
127	D-WA/53234/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8825/2024
128	D-WA/53234/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8826/2024
129	D-WA/53235/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8827/2024
130	D-WA/53235/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8828/2024
131	D-WA/53235/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8829/2024
132	D-WA/53236/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8830/2024
133	D-WA/53236/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8831/2024
134	D-WA/53236/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8832/2024
135	D-WA/53237/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8833/2024
136	D-WA/53237/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8834/2024
137	D-WA/53237/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8835/2024
138	D-WA/53238/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8836/2024
139	D-WA/53238/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8837/2024
140	D-WA/53240/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8838/2024
141	D-WA/53240/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8839/2024
142	D-WA/53218/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8840/2024
143	D-WA/53218/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8841/2024
144	D-WA/53218/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8842/2024
145	D-WA/53242/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8843/2024
146	D-WA/53242/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8844/2024
147	D-WA/53243/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8845/2024
148	D-WA/53243/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8846/2024
149	D-WA/53243/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8847/2024
150	D-WA/53219/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	8848/2024
151	D-WA/53219/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	8849/2024
152	D-WA/52928/2024	KRUSHNAPRIYA SAHU	RAKESH BEHERA	

	WA/3386/2024	MP		8850/2024
153	D-WA/53220/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	8851/2024
154	D-WA/53244/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8852/2024
155	D-WA/53220/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	8853/2024
156	D-WA/53244/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8854/2024
157	D-WA/53220/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	8855/2024
158	D-WA/53245/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8856/2024
159	D-WA/53245/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8857/2024
160	D-WA/53339/2024 WA/3399/2024	NANDA KISHORE PATRA MP	PRAKASH KUMAR MISHRA	8858/2024
161	D-WA/53339/2024 WA/3399/2024	NANDA KISHORE PATRA MP	PRAKASH KUMAR MISHRA	8859/2024
162	D-WA/53344/2024 WA/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA(C.G.C.)	8860/2024
163	D-WA/53344/2024 WA/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA(C.G.C.)	8861/2024
164	D-WA/53221/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8862/2024
165	D-WA/53221/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8863/2024
166	D-WA/53221/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8864/2024
167	D-WA/53224/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8865/2024
168	D-WA/53224/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8866/2024
169	D-WA/53359/2024 WA/ /	LOKANATH MAHAPATRA MP	PRAVASH CHANDRA MAHAPATRA	8867/2024
170	D-WA/3560/2024 WA/263/2024	SANJU LUHA MP	DR. JITENDRA KUMAR LENKA	8868/2024
171	D-WA/3560/2024 WA/263/2024	SANJU LUHA MP	DR. JITENDRA KUMAR LENKA	8869/2024
172	D-WA/53225/2024 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	8870/2024
173	D-WA/53225/2024 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	8871/2024
174	D-WA/53226/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8872/2024
175	D-WA/53226/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8873/2024
176	D-WA/53413/2024 WA/ /	PRESIDENT, BOARD OF SECONDARY EDUCATION, (SRINAGAR) MP		8874/2024
177	D-WA/53411/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8875/2024
178	D-WA/53411/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8876/2024
179	D-WA/53413/2024 WA/ /	PRESIDENT, BOARD OF SECONDARY EDUCATION, (SRINAGAR) MP		8877/2024
180	D-WA/53413/2024 WA/ /	PRESIDENT, BOARD OF SECONDARY EDUCATION, (SRINAGAR) MP		8878/2024
181	D-WA/53228/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8879/2024
182	D-WA/53228/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8880/2024
183	D-WA/53228/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8881/2024

184	D-WP(C)/53222/2024 WP(C)/ /	SULOCHANA PRADHAN MP	MANASH KUMAR PRADHAN	17343/2024
185	D-WP(C)/15615/2014 WP(C)/15615/2014	SHREE SARALA WEAVERS MP	M/S.SIDHESWAR MALLICK	17344/2024
186	D-WP(C)/16063/2014 WP(C)/16063/2014	SHREE SARALA WEAVERS MP	M/S.SIDHESWAR MALLIK	17345/2024
187	D-WP(C)/31883/2024 WP(C)/17850/2024	ARATI NALINI SWAIN MP	MOHIT MOHANTY, YASHOBANTA DASH	17346/2024
188	D-WP(C)/31886/2024 WP(C)/17852/2024	SIBA PRASAD MOHANTY MP	MOHIT MOHANTY, YASHOBANTA DASH	17347/2024
189	D-WP(C)/53231/2024 WP(C)/32422/2024	MANJULATA BAG MP	BINI MISHRA	17348/2024
190	D-WP(C)/53232/2024 WP(C)/32458/2024	RAJENDRA KUMAR CHAUBE MP	BIPLABA P.B. BAHALI	17349/2024
191	D-WP(C)/53241/2024 WP(C)/ /	PREMANANDA CHIHNARA MP	RAJIB RATH	17350/2024
192	D-WP(C)/53210/2024 WP(C)/ /	JANAKALYAN SHG, DUDUKA MP	SUBRAT KUMAR DAS	17351/2024
193	D-WP(C)/53250/2024 WP(C)/ /	JAGANNATH BHUJABALA MP	SIBAPRASAD PATI	17352/2024
194	D-WP(C)/26330/2024 WP(C)/15474/2024	RAMESH KUMAR MARTHA MP		17353/2024
195	D-WP(C)/53252/2024 WP(C)/ /	JITEN KUMAR MOHANTY MP	GOPABANDHU DASH	17354/2024
196	D-WP(C)/52162/2024 WP(C)/31694/2024	DEBASISH NAYAK MP		17355/2024
197	D-WP(C)/19551/2019 WP(C)/19551/2019	JAMBESWAR MALLICK MP	M/S.HALDHAR SETHY	17356/2024
198	D-WP(C)/20689/2018 WP(C)/20689/2018	SANJAY KUMAR BARIK MP		17357/2024
199	D-WP(C)/53258/2024 WP(C)/32467/2024	MOHAN KUMAR DASH MP	ARUPANANDA GOSWAMY	17359/2024
200	D-WP(C)/52588/2024 WP(C)/32174/2024	SANKARSAN BEHERA MP	DEBADATTA MOHANTY	17360/2024
201	D-WP(C)/53259/2024 WP(C)/32450/2024	PRATAP BISWAL MP	ARUPANANDA GOSWAMY	17361/2024
202	D-WP(C)/35451/2023 WP(C)/35451/2023	FOUR FRIENDS BEVERAGES, BBSR MP		17362/2024
203	D-WP(C)/53261/2024 WP(C)/32454/2024	SARAT BISWAL MP	ARUPANANDA GOSWAMY	17363/2024
204	D-WP(C)/53277/2024 WP(C)/32412/2024	KAJAL PAIKARAY MP	DURGESH NARAYAN RATH	17364/2024
205	D-WP(C)/26701/2024 WP(C)/15335/2024	PRAVA TOPNO MP	KRISHNA CHANDRA SAHU	17365/2024
206	D-WP(C)/27640/2024 WP(C)/17513/2024	SULOCHANA MUNDA MP	KRISHNA CHANDRA SAHU	17366/2024
207	D-WP(C)/53281/2024 WP(C)/ /	AYUB KHAN MP	PARSURAM MOHAPATRA	17367/2024
208	D-WP(C)/53282/2024 WP(C)/ /	SAJIT MAHAMMAD MP	TRILOCHAN NANDA	17368/2024
209	D-WP(C)/53286/2024 WP(C)/ /	HETAMUNDIA GRAMA SABHA, KENDRAPAKA MP	PRATAP DAS	17369/2024
210	D-WP(C)/53292/2024 WP(C)/ /	SRIKRUSHNA SWAIN MP	KANANBALA ROY CHOUDHURY	17370/2024
211	D-WP(C)/53293/2024 WP(C)/ /	SHILLA DEO MP	PRASANTA KUMAR NANDA	17371/2024
212	D-WP(C)/53308/2024 WP(C)/32432/2024	SIBA SANKAR KAR MP	SUBAS CHANDRA DAS	17372/2024
213	D-WP(C)/53311/2024 WP(C)/32462/2024	JAGAJYOTI MAHANTA MP	RAJIV KUMAR MAHANTA	17373/2024
214	D-WP(C)/53321/2024 WP(C)/ /	GITANJALI MISHRA MP	SWAYAMJIT ROUT	17374/2024
215	D-WP(C)/53323/2024	LAXMIDHAR BARIK	PRATIK DASH	

	WP(C)/ /	MP		17375/2024
216	D-WP(C)/6216/2017 WP(C)/6216/2017	PRASANNA KUMAR BEHERA MP	M/S. SMRUTI RANJAN MOHAPATRA	17376/2024
217	D-WP(C)/53331/2024 WP(C)/ /	NARSINGH BEHERA MP	BHABANI SANKAR TRIPATHY (1)	17377/2024
218	D-WP(C)/53332/2024 WP(C)/ /	TARUNKANTI KABIRAJ MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	17378/2024
219	D-WP(C)/3284/2015 WP(C)/3284/2015	MAA UTTARAYANI ROLLERS FLOOR MILLS MP	M.S.PRADEPTA KUMAR MOHANTY	17379/2024
220	D-WP(C)/4834/2015 WP(C)/4834/2015	MAA UTTARAYANI ROLLER FLOUR MILLS PVT. LTD. MP		17380/2024
221	D-WP(C)/53341/2024 WP(C)/32475/2024	ASMA KHATUN MP	TUNA SAHU	17381/2024
222	D-WP(C)/53349/2024 WP(C)/ /	ASHUTOSH MISHRA MP	BISWABIHARI MOHANTY	17382/2024
223	D-WP(C)/51597/2024 WP(C)/31332/2024	SOUMYAJIT BEHERA MP	RESHMA BEHERA	17383/2024
224	D-WP(C)/53368/2024 WP(C)/ /	M/S. CHANDRASEKHAR PRESS MP	ALEKHA CHANDRA MOHANTY	17384/2024
225	D-WP(C)/23749/2015 WP(C)/23749/2015	PRABHAT NALINI DAS MP	M/S.RAS BIHARI MOHAPATRA	17385/2024
226	D-WP(C)/22953/2015 WP(C)/22953/2015	PRABHAT NALINI DAS MP	M/S.RAS BIHARI MOHAPATRA	17386/2024
227	D-WP(C)/23751/2015 WP(C)/23751/2015	PRABHAT NALINI DAS MP	M/S.RAS BIHARI MOHAPATRA	17387/2024
228	D-WP(C)/53373/2024 WP(C)/ /	GUNDICHA SWAIN MP	BIBHU PRASAD TRIPATHY	17388/2024
229	D-WP(C)/53388/2024 WP(C)/ /	SAROJ KUMAR NAYAK MP	CHITTA RANJAN PATNAIK	17389/2024
230	D-WP(C)/51342/2024 WP(C)/31271/2024	BASANATA KUMAR MAHAPATRA MP	GOURI KUMAR RATH	17390/2024
231	D-WP(C)/53395/2024 WP(C)/ /	SUSHANTA KUMAR SAMAL MP	MOHENDRA KUMAR MOHAPATRO	17391/2024
232	D-WP(C)/43418/2024 WP(C)/25429/2024	DEBASHISH MOHAPATRA MP	DILLIP KUMAR RAY	17392/2024
233	D-WP(C)/53403/2024 WP(C)/ /	NITYANANDA MAHANANDA MP	AGNIHOTRA SAHU	17393/2024
234	D-WP(C)/53406/2024 WP(C)/ /	SHAKTI DIPTA ROUT MP	BISWABIJAYABAXI ACHARYA	17394/2024
235	D-WP(C)/53418/2024 WP(C)/ /	RITESH KUMAR SAKUNIA MP	PRAGYAN NALINI NAYAK	17395/2024
236	D-WP(C)/53422/2024 WP(C)/ /	ANIL NAIK MP	ABINASH BARIK	17396/2024
237	D-WP(C)/28706/2024 WP(C)/17427/2024	DUTIBAMAN CHHOTRAY MP		17397/2024
238	D-WP(C)/53426/2024 WP(C)/ /	BALARAM BISOI MP	TRILOCHAN PANIGRAHI	17398/2024
239	D-WP(C)/23420/2023 WP(C)/23420/2023	HARISH CHANDRA JENA MP	SHUBHENDU KUMAR PARIDA	17399/2024
240	D-WP(C)/53430/2024 WP(C)/ /	CHIKU CHANDAN DAS MP	SAIBRATA RATH	17400/2024
241	D-WP(C)/53432/2024 WP(C)/ /	SAILABALA CHOUDHURY MP	BIBEKANANDA BHUYAN	17401/2024
242	D-WP(C)/53438/2024 WP(C)/ /	ANITYA KUMAR SENAPATI MP	SAIBRATA RATH	17402/2024
243	D-WP(C)/53440/2024 WP(C)/ /	MANAGER LEGAL, MS SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR MP		17403/2024
244	D-WP(C)/53443/2024 WP(C)/ /	MANORANJAN NAYAK MP	SAIBRATA RATH	17404/2024
245	D-WP(C)/53446/2024 WP(C)/ /	LAXMIDHAR PADHI MP	MANOJ KUMAR PATI	17405/2024
246	D-WP(C)/53448/2024 WP(C)/ /	AJAY KUMAR MOHALIK MP	SAIBRATA RATH	17406/2024

247	D-WP(C)/53452/2024 WP(C)/ /	MAMATA BHENGRA MP	BYOMOKESH SAHOO	17407/2024
248	D-WP(C)/53457/2024 WP(C)/ /	CHANDAN KUMAR PATTNAIK MP	TUKUNA KUMAR MISHRA	17408/2024
249	D-WP(C)/53461/2024 WP(C)/ /	SUSANTA KUMAR PATTNAIK MP	TUKUNA KUMAR MISHRA	17409/2024
250	D-WP(C)/53464/2024 WP(C)/ /	ANAND CHANDRA JETHI MP	EKTA AGARWAL	17410/2024